

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 1251/95  
M.A. No. 1776/95 with  
O.A. No. 1382/95  
O.A. No. 1384/95  
O.A. No. 1385/95  
O.A. No. 1383/95  
O.A. No. 1433/95  
O.A. No. 1434/95  
O.A. No. 1435/95  
O.A. No. 1436/96  
O.A. No. 1437/95  
O.A. No. 1458/95  
O.A. No. 1459/95  
O.A. No. 1460/95  
O.A. No. 1461/95  
O.A. No. 1549/95  
O.A. No. 1550/95  
O.A. No. 1551/95  
O.A. No. 1552/95  
O.A. No. 1480/95  
O.A. No. 1487/95  
O.A. No. 1488/95  
O.A. No. 1489/95  
O.A. No. 1361/95  
O.A. No. 1362/95  
O.A. No. 1363/95  
O.A. No. 1364/95  
O.A. No. 1612/95  
O.A. No. 1613/95  
O.A. No. 1614/95  
O.A. No. 1615/95  
O.A. No. 1507/95  
O.A. No. 1508/95  
O.A. No. 1509/95  
O.A. No. 1510/95

New Delhi this the 17<sup>th</sup> Day of January 1997.

**Hon'ble Shri A.V. Haridasan, Vice Chairman (J)**  
**Hon'ble Shri K. Muthukumar, Member (A)**

O.A. No. 1251/95  
M.A. No. 1776/95

Through Union of India.

1. Chief Signal & Telecom. Engineer (Nirman),  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (SW),  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

(By Advocate: Shri P.S. Mahendru)

Applicants

Vs.

1. Jaiveer Singh  
Son of Shri Hawa Singh,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan).
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1382/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway  
Baroda House  
New Delhi
2. Dy. Chief Signal & Telecom. Engineer (SW)  
Office of the Division Railway Manager  
Northern Railway  
New Delhi Applicants

(By Advocate: Shri P.S. Mahandru)

Vs

1. Shri Pala S/o Shri Chandu Ram  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer  
Central Govt. Labour Court,  
Ansals Bhawan  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A.1384/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi
2. Dy. Chief Signal & Telecom Engineer (S.W)  
Office of the Division Raiway Manager,  
Northern Railway  
New Delhi Applicant

(By Advocate: Shri P.S. Mahendru)

Vs

1. Shri Sheo Ram  
Son of Shri Sarjoo Ram  
Railway Casual Labour Union (Regd. 33/69)  
through Bharat Singh Senger Mahamantri  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer  
Central Govt. Labour Court  
Ansul Bhawan  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh and  
Shri Avtar Singh)

O.A. No. 1385/95

1. Chief Signal & Telecom Engineer (Nirman)  
Northern Railway  
Baroda House  
New Delhi
2. Dy.Chief Signal & Telecom. Engineer (S.W.),  
Office of the Division Railway Manager  
Northern Railway  
New Delhi

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs

1. Shri Phool Singh  
Son of Shri Ram Singh  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court  
Ansul Bhawan  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondent

O.A. No. 1383/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway  
Baroda House,  
New Delhi
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

1. Shri Baij Nath  
Son of Shri Khilari  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Shiv Avtar Singh  
Shri Bharat Singh)

O.A. No. 1433/85

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs

1. Shri Shiv Vardan Singh,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1434/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

✓

Vs.

1. Shri Sanji Ram, Gangman  
Under Permanent Way Inspector,  
Bikaner Division, Northern Railway,  
Charkhi Dadri,
2. Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan -m 11th Floor,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondent

(By Advocate: Shri R.L. Dhawan  
Shri Bharat Singh)

O.A. No. 1435/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Narayan  
Son of Shri Ram Gulam,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A.No. 1436/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

2 (By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Rajender Prasad  
Son of Shri Jagar Dev,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga Schoiol,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1437/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Satya Narain  
Son of Shri Rajan  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents  
Advocate: Shri Bharat Singh)

O.A. No. 1458/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Sita Ram,  
son of Shri Parmeshwar,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

(By Advocate: Shri Bharat Singh)

O.A. No. 1459/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Shabir Ahmed  
Son of Shri Abdul Razak  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

✓

O.A. No. 1460/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Nathu Ram  
Son of Shri Ponchu Ram,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1461/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Ram Prakash  
son of Shri Nathu Ram,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1549/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Nizamuddin Ansari, Son  
of Shri Jumma Ji Mian  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1550/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

App. 201

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Raj Dev,  
Son of Shri Thag Bhagat,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1551/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Gopal Ram, Son  
of Shri Narain Ram,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1552/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Paras Nath,  
Son of Shri Ram Tirath  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1486/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Mohan Lal Sharma  
Son of Shri Ram Swarup,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1487/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Radhey Sham,  
Son of Shri Algo Ram,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

✓

O.A. No. 1488/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Brij Nand, Son  
of Shri Jagar Dev,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1489/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Ram Bachan,  
son of Shri Ram Das,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1361/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Newaj,  
son of Shri Suraj Bali,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1362/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Sri Krishnan,  
son of Shri Dharam Singh,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

2

O.A.No. 1363/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Rajender Prasad, Son  
of Shri Mahavir Prasad,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1364/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Kirpal,  
son of Shri Mangal, Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1612/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Balwan,  
Son of Shri Harke Ram,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1613/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Jagdish Ram,  
son of Shri Ram Gopal,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansals Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1614/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Inder Lal,  
Son of Shri Shiv Narain,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansal Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1615/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

*Cancelled.*

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Hira Lal,  
son of Shri Ram Bahadur, Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansal Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1615/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Hira Lal,  
Son of Shri Ram Bahadur,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1507/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Adhar,  
Son of Shri Nankoo  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansul Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1508/95

1. Chief Signal & Telecom. Engineer (Nirman)  
 Northern Railway,  
 Baroda House,  
 New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
 Office of the Division Railway Manager,  
 Northern Railway,  
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Banta Ram,  
 Son of Shri Bisna Ram,  
 Railway Casual Labour Union (Regd. No. 33/69)  
 through Bharat Singh Senger Mahamantri,  
 Near Daga School,  
 Bikaner (Rajasthan)

2. The Presiding Officer,  
 Central Govt. Labour Court,  
 Ansal Bhawan,  
 Kasturba Gandhi Marg,  
 New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1509/95

1. Chief Signal & Telecom. Engineer (Nirman)  
 Northern Railway,  
 Baroda House,  
 New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
 Office of the Division Railway Manager,  
 Northern Railway,  
 New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Bali Ram,  
 Son of Shri Dwarika Ram, (Regd. No. 33/69)  
 Railway Casual Labour Union  
 through Bharat Singh Senger Mahamantri,  
 Near Daga School,  
 Bikaner (Rajasthan)

2. The Presiding Officer,  
 Central Govt. Labour Court,  
 Ansal Bhawan,  
 Kasturba Gandhi Marg,  
 New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

:- 19 :-

O.A. No. 1510/95

1. Chief Signal & Telecom. Engineer (Nirman)  
Northern Railway,  
Baroda House,  
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)  
Office of the Division Railway Manager,  
Northern Railway,  
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Jia Lal,  
Son of Shri Chebu,  
Railway Casual Labour Union (Regd. No. 33/69)  
through Bharat Singh Senger Mahamantri,  
Near Daga School,  
Bikaner (Rajasthan)
2. The Presiding Officer,  
Central Govt. Labour Court,  
Ansai Bhawan,  
Kasturba Gandhi Marg,  
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O R D E R

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

All these applications are filed by the Union of India challenging the Award/Orders of the Central Government Labour Court in Divisional Personnel Officers Vs. Central Industrial Tribunal, Jaipur and Ors, SLP No. 20141/95. The Hon'ble Supreme Court has observed as follows:

....

-: 20 :-

"This Court in Krishna Prasad Gupta Vs. Controller Printing & Stationery J.T. 1995(7) SC 522 has held that the Central Administrative Tribunal has no jurisdiction to entertain an application under Section 19 of the Administrative Tribunals Act against the award/order of the Labour Courts. In this case the award of the industrial tribunal is in favour of the respondent-workman. The award has been upheld by the Tribunal. Although, the tribunal had no jurisdiction to entertain the application against the award of the industrial tribunal since the same has been upheld, we are not inclined to interfere. The SLP is dismissed"

2. Even though the SLP has been dismissed, it has been observed by the Hon'ble Supreme Court that this Tribunal has no jurisdiction to entertain the applications against the award of the Industrial Tribunal and Labour Court. Accordingly, we have to hold that this Tribunal has no jurisdiction to entertain these applications. These applications are, therefore, dismissed leaving the parties to bear their own costs and making it clear that the applicants would be at liberty to seek relief before the appropriate forum.

(K. Muthukumar)  
Member (A)

(A.V. Haridasan)  
Vice Chairman (J)

\*Mittal\*

*Attest*  
*Mittal*  
*C.C.T*

6  
2871